

Name of the Corporate Debtor: HIMADRI FOODS LIMITED

Date of Commencement of CIRP: 09.12.2020

List of Creditors as on: 13.06.2022

LIST OF OPERATIONAL CREDITORS (Government Dues)

Amount in Rs.

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim Admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted (Provisionally)	Nature of Claim	Whether related party					
1	Office of the Income Tax Officer (TDS)-1(2)(3)			90,58,279	90,58,279	Statutory dues	No	-	-	-	-	-
2	The President of India on behalf of Government of India, through Income Tax officer (TDS)-1(2)(3) Mumbai. Income Tax Dept, Mumbai, The Income Tax officer (TDS)-1(2)-3, Room No. 419, 4th Floor, MTNL Telephone Exchange Building, Cumbala Hill, Poddar Road, Mumbai -400026			1,31,14,098	1,31,14,098	Statutory dues	No	-	-	-	-	-
3	Department of Goods and Service Tax			8,38,92,819	8,38,92,819	Statutory dues	No	-	-	-	-	-
4	Additional Commissioner (Revenue), Navi Mumbai Municipal Corporation, Belapur			5,07,58,746	5,07,58,746	Statutory dues	No	-	-	-	-	-
5	Maharashtra State Electricity Department Corporation, Navi Mumbai			2,28,104	2,28,104		No	-	-	-	-	-
TOTAL=				15,70,52,046	15,70,52,046		-	-	-	-	-	-